

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 05
(IB)-1626(PB)/2019

IN THE MATTER OF:

L & T Housing Finance Ltd.

.... Applicant/petitioner

v.

Cosmopolitan Technofab Textiles Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 11.12.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the RP

Mr. Hitesh Chopra, Adv.

ORDER

CA-2780(PB)/2019

This is an application filed by RP under Section 19(2) read with other sections of the Insolvency & Bankruptcy Code.

Notice of the application to the non applicant-respondent for 08.01.2020.

Process dasti as well.

List for further consideration on 08.01.2020.

— Sd —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

— Sd —

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)